

## FORM G

### INVITATION FOR EXPRESSION OF INTEREST FOR MAYUPANKH FINE BUILDERS PRIVATE LIMITED AT MUMBAI

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (InsolvencyResolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Mayurpankh Fine Builders Private Limited PAN: AAACM5643E CIN: U70100MH1996PTC097505
2.	Address of the registered office	Room no. 5, First floor, Plot 7, Sharda Sadan, swami Gyanjivandas Marg, Near Dadar Station, Dadar- East, Mumbai, 400 014.
3.	URL of website	<a href="http://www.sunshinegroup.co.in">www.sunshinegroup.co.in</a>
4.	Details of place where majority of fixed assets are located	New Sangam CHS, plot with CTS No.30(pt),31(pt) and CTS No. 195(pt) of Juhu, New Andheri Versova Link Road, Andheri (West), Mumbai – 400 053
5.	Installed capacity of main products / services	Not Applicable. Real Estate Project
6.	Quantity and value of main products/ services sold in last financial year	Nil. Project yet to be completed
7.	Number of employees/ workmen	None
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For details, contact the Resolution Professional at: <a href="mailto:mpfbplcirp@gmail.com">mpfbplcirp@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For details, contact the Resolution Professional at: <a href="mailto:mpfbplcirp@gmail.com">mpfbplcirp@gmail.com</a>
10.	Last date for receipt of expression of interest and Confidentiality Undertaking	December 11, 2023
11.	Date of issue of provisional list of prospective resolution applicants	December 13, 2023
12.	Last date for submission of objections to provisional list	December 18, 2023
13.	Date of issue of final list of prospective resolution applicants	December 20, 2023
14.	Issue of Request for Resolution Plan RFRP), document, Evaluation Matrix (EM), Information Memorandum (AM) and Addendum to Information Memorandum (AIM)	December 21, 2023
15.	Last day of submission of Resolution Plan	January 21, 2024



**Rajendra M. Ganatra, Ph.D.**

**Resolution Professional of Mayurpankh Fine Builders Private Limited**

Regn. No: IBBI/IPA-003/IP-N00049/2017-18/10363

Date: November 26, 2023

Place: Mumbai